

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

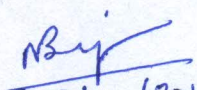
C.P.No.35/1993

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Pradip Kumar Sengupta & Ors.- Versus-Titan Engineering Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

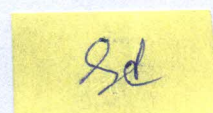
1. PRADIP KUMAR SENGUPTA Petitioners
Petitioner no 1 (In person) nos 1 to 3 
18.12.2017


2. Mr. Chayan Gupta
3. Mr. Ratul Das
4. Mr. Niladri Banerjee } Advocates
for Respondent 
18/12/2017

ORDER

Mr. Pradip Kumar Sengupta, Petitioner no. 1 in person
and the respondents are present.

List it on 20/02/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)